

(Shri Hajarnavis)

riage (Amendment) Bill by Shri Ajit Singh Sarhadi which was circulated for the purpose of eliciting opinion thereon by the Direction of House on the 24th February, 1961.

Government on the recommendations contained in the Ninety-seventh Report of the Estimates Committee on the Dandakaranya Project.

12.25½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the Ninety-third sitting of the Committee on Private Members' Bills and Resolutions held during the Sixteenth Session.

- (2) Hundred and sixty-seventh Report on the Ministry of Commerce and Industry—Khadi and Village Industries Commission, Bombay.
- (3) Hundred and sixty-eighth Report on the Ministry of Transport and Communications (Department of Communications and Civil Aviation)—India Meteorological Department.

12.26 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

MINUTES

Pandit Thakur Das Bhargava (Hisar): I beg to lay on the Table the Minutes of the Twenty-third sitting of the Committee on Government Assurances held during the Sixteenth Session.

12.27 hrs

PUBLIC ACCOUNTS COMMITTEE

FORTY-THIRD REPORT

Shri C. R. Pattabhi Raman: (Kumbakonam): I beg to present the Forty-third Report of the Public Accounts Committee on the Appropriation Accounts (Defence Services) 1959-60 and Audit Report, 1961.

SECOND REPORT

Pandit Thakur Das Bhargava: I beg to present the Second Report of the Committee on Government Assurances.

12.27½ hrs.

RESIGNATION OF A MEMBER

Mr. Speaker: I have to inform the House that Shri Dwarikanath Tewari, an elected Member from Cachar Constituency of Assam, has resigned his seat in the Lok Sabha with effect from the 12th March, 1962.

12.26½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND FIFTY-THIRD, HUNDRED AND FIFTY-SEVENTH AND HUNDRED AND SIXTY-EIGHTH REPORTS

Shri Dasappa (Bangalore): I beg to present the following Reports of the Estimates Committee:

- (1) Hundred and fifty-third Report on the Ministry of Rehabilitation—Action taken by

12.27½ hrs.

AIR CORPORATIONS (AMENDMENT) BILL—contd.

Mr. Speaker: The House will now proceed with the further discussion of the following Motion moved by Shri